

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4851
ANSWERED ON:02.09.2011
FEMA VIOLATION IN COMMONWEALTH GAMES
Hussain Shri Syed Shahnawaz

Will the Minister of FINANCE be pleased to state:

- (a) whether there have been violations of Foreign Exchange Management Act, 1999 (FEMA) in connection with the organizing of the Commonwealth Games, 2010;
- (b) if so, the details thereof and the number of cases filed in different courts and the number of 'show cause notice' issued during the last two years in this regard; and
- (c) the action taken against the persons found responsible for violation of this law during the last two years?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) to (c):- The investigations conducted so far in the organizing of Commonwealth Games, 2010 by the Directorate of Enforcement, pima-facie, indicate contravention of provisions of Foreign Exchange Management Act, 1999 (FEMA). Investigations in the matter are in progress.